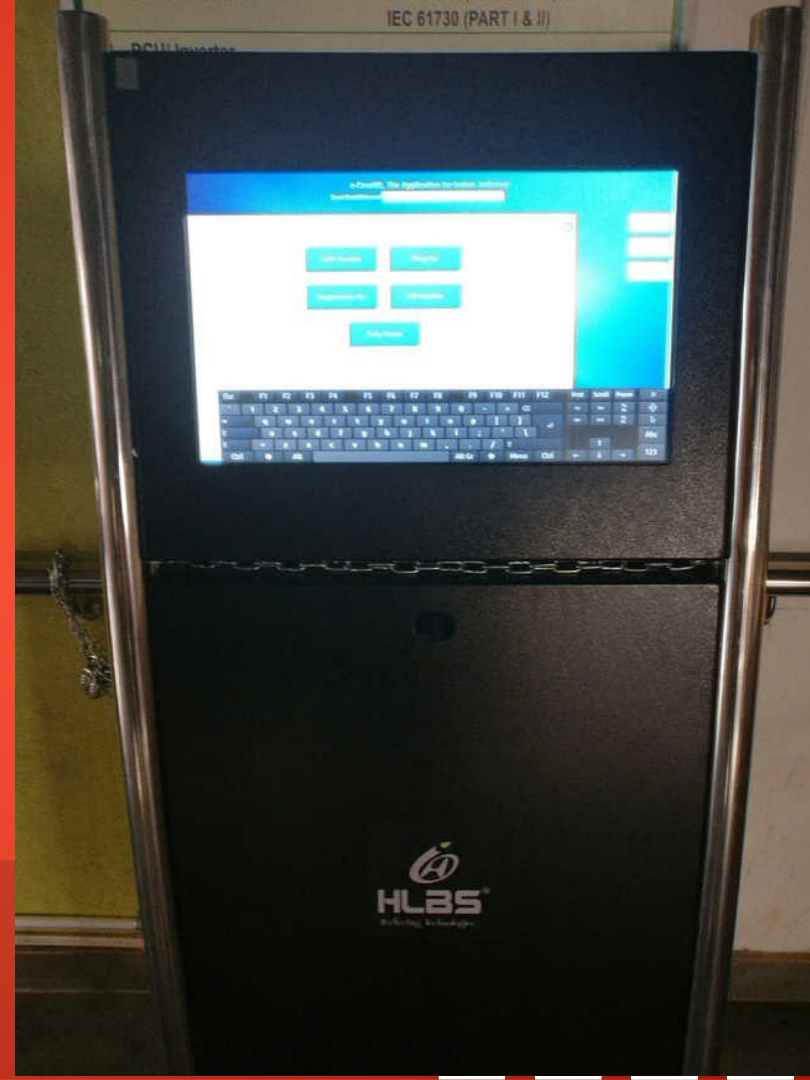


कियोस्क सेवा ।

न्यायालय परिसर में  
एक ही पटल पर  
प्रकरण की विस्तृत  
जानकारी ।



# कियोस्क सेवा



न्यायालयों में संस्थापित किया गया है। कियोस्क मशीन के माध्यम से ई कोर्ट सेवाएं प्राप्त की जा सकती है। कियोस्क मशीन प्रकरण का प्रक्रम, कॉस लिस्ट, केविएक्ट, विचारण पूर्व आवेदनों के प्रक्रम आदि जान सकते हैं। प्रकरण की खोज सी०एन०आर० नंबर, फाईलिंग नंबर, पंजीयन नंबर, प्रथम सूचना प्रतिवेदन क्रमांक, पक्षकार के नाम, न्यायालय के नाम से की जा सकती है।

# 16 अंकों के CNR No. से प्रकरण की जानकारी प्राप्त करना ।



The screenshot shows the 'Application for Indian Judiciary' portal. The header includes the NJSC logo and the text 'Application for Indian Judiciary'. Below the header, there is a search bar with the text 'Court Establishment' and 'Principal District Court'. The search bar contains the CNR number 'TNVP010000322020' and a 'Go' button. A blue arrow points from the 'Go' button to the search bar, and a yellow arrow points from the search bar to the keyboard. The keyboard is visible below the search bar, with a 'Reset' button at the bottom. On the right side, there is a sidebar with buttons for 'Case Status', 'Advocate', 'Cause List', 'Search Caveat', and 'Pre Trial Application'. At the bottom right, it says 'Designed & Developed by NATIONAL INFORMATICS CENTRE NIC'.

यदि आपके पास प्रकरण का 16 अंकों का CNR No. पहचान नंबर सी0एन0आर0 नंबर है तो सर्वप्रथम न्यायालय का नाम कियोस्क के स्क्रीन में सी0एन0आर0 नंबर के विकल्प का चयन करने पर सहजदृश्य भाग पर दर्शित स्क्रीन दिखाई देने पर न्यायालय का नाम जिससे आपको जानकारी चाहिए लेखकर यथास्थान सी0एन0आर0 नंबर लिखकर प्रकरण के प्रक्रम की खोज की जा सकती है ।

# दैनिक प्रकरणों की सूची।(काँस लिस्ट)

Principal District Court Villupuram  
Principal District Judge  
Total Civil Cases Listed Today

Sr. No.	Party Name	Name of Advocate
AS/1/2020	Ponnasamy Ramanujam	Rajendiran. C.S
2)	Gopal Vs Muthuraman	Dayanandam. V
3)	Velankanni @ Carolin Vs Arunkumar Samuel	Nithyananthan
4)	Alagappan Vs Ganesan	Chinnathambi

दैनिक प्रकरण की सूची जिसमें हम प्रकरण, प्रकरण का क्रमांक, पक्षकार व अधिवक्ता का नाम दर्शित होता है। यदि प्रकरण क्रमांक को छुकर क्लिक किया जावे तो हम प्रकरण का संपूर्ण सी0एन0आर0 नंबर सहित इतिहास जान सकते हैं।

फाईलिंग क्रमांक के आधार पर खोज।

e-CourtIS, The Application for Indian Judiciary

Court Establishment Principal District Court Villupuram தமிழ்

\*Filing No. 25 \*Year 2020 Go

Total Number of Cases : 2

Sr. No.	Case Type/Filing No./Year	Petitioner Name Vs Respondent Name	View
1	CC/25/2020	SHO Sathiyamangalam P.S Vs Arul	<a href="#">View</a>
2	OP/25/2020	Singu Vs Special District Revenue Officer (LA)	<a href="#">View</a>

Case Status

Advocate

Cause List

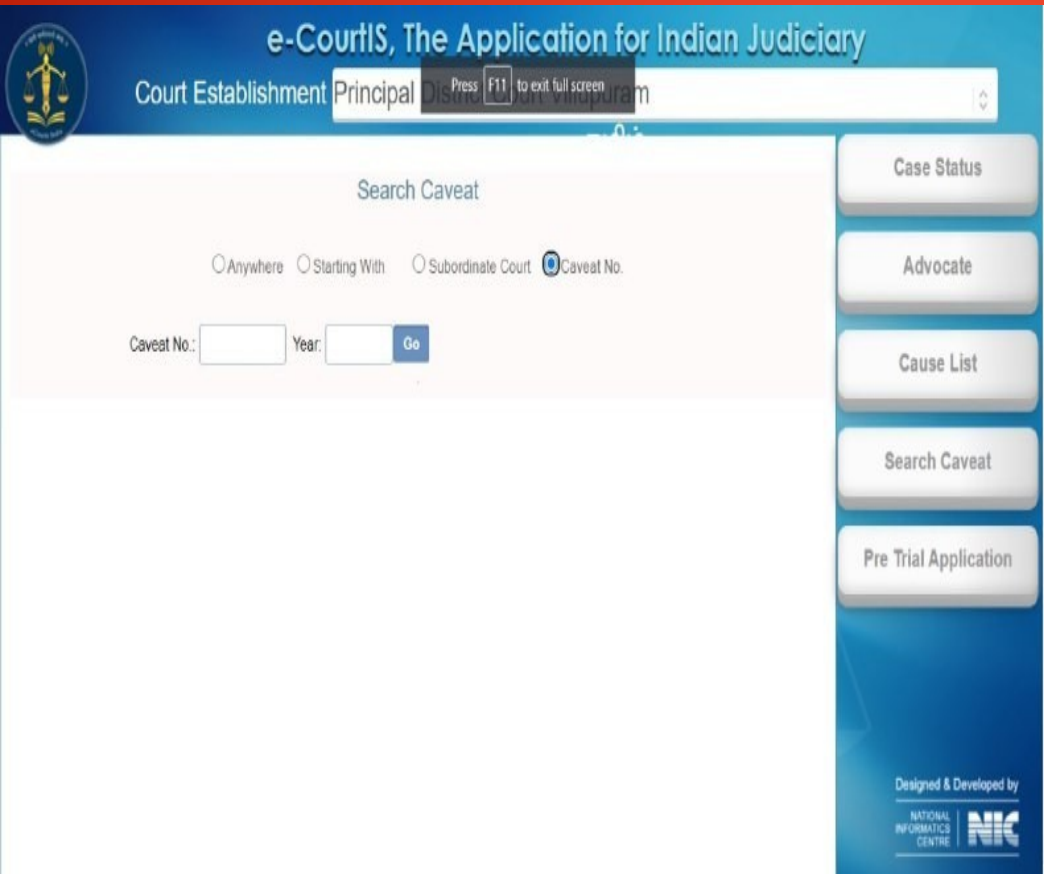
Search Caveat

Pre Trial Application

Designed & Developed by  
NATIONAL  
INFORMATICS  
CENTRE NIC

हमारे द्वारा ई फाईलिंग या केंद्रीय फाईलिंग काउन्टर के माध्यम से संस्थित प्रकरण को फाईलिंग नंबर के माध्यम से खोजकर प्रकरण की वस्तुस्थिति देखी जा सकती है।

# केविएट की खोज ।

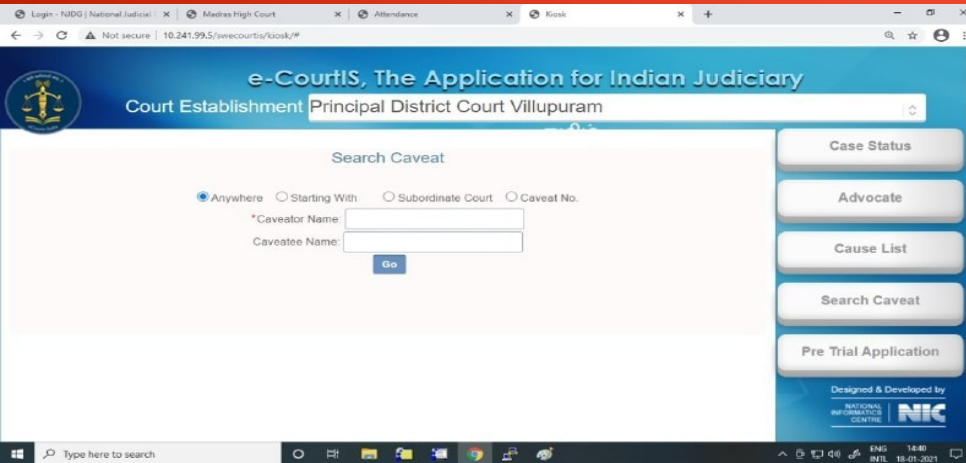


The screenshot shows the 'e-CourtIS, The Application for Indian Judiciary' interface. At the top, there is a header with the court establishment name 'Principal District Court, Virupuram'. Below this, a search section titled 'Search Caveat' offers three radio button options: 'Anywhere', 'Starting With', 'Subordinate Court', and 'Caveat No.', with 'Caveat No.' selected. There are input fields for 'Caveat No.' and 'Year', followed by a 'Go' button. On the right side, a vertical menu contains buttons for 'Case Status', 'Advocate', 'Cause List', 'Search Caveat', and 'Pre Trial Application'. At the bottom right, it is noted that the application is 'Designed & Developed by NATIONAL INFORMATICS CENTRE NIC'.

यदि हम केविएट का क्रमांक और संस्थित वर्ष जानते हैं तो हम लंबित केविएट की विस्तृत जानकारी प्राप्त कर सकते हैं ।



केविएट क्रमांक के बिना अन्य विकल्प से केविएट की खोज ।



The screenshot shows the 'e-CourtIS, The Application for Indian Judiciary' interface. The page title is 'e-CourtIS, The Application for Indian Judiciary' and the court establishment is 'Principal District Court Villupuram'. The search options are:  Anywhere,  Starting With,  Subordinate Court, and  Caveat No. The search fields are: '\*Caveator Name:' and 'Caveatee Name:'. A 'Go' button is present. The right sidebar contains buttons for 'Case Status', 'Advocate', 'Cause List', 'Search Caveat', and 'Pre Trial Application'. The footer mentions 'Designed & Developed by NATIONAL INFOMATICS CENTRE NIC'.

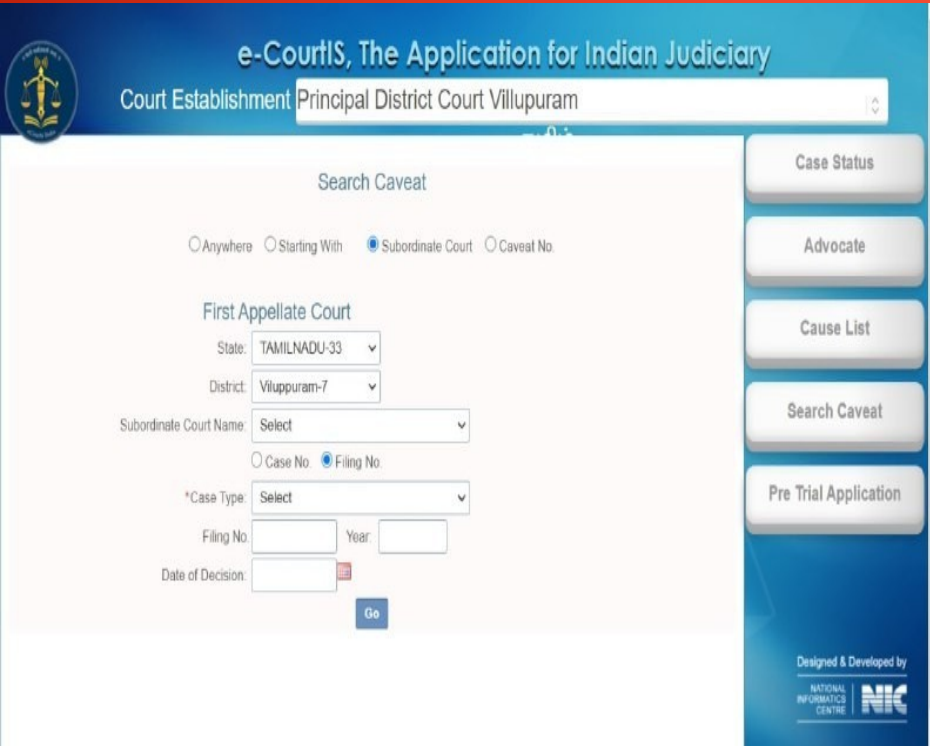


The screenshot shows the same 'e-CourtIS' interface. The search options are:  Anywhere,  Starting With,  Subordinate Court, and  Caveat No. The search fields are: '\*Caveator Name/Caveatee Name:'. Below this field, there are two radio buttons:  Caveator Name and  Caveatee Name. A 'Go' button is present. The right sidebar and footer are identical to the previous screenshot.

यदि हमारे पास केविएट का क्रमांक उपलब्ध नहीं है तो हम "search caveat" विकल्प में "Anywhere"/"Starting With" विकल्प का चयन कर केविएट के पक्षकार के नाम से केविएट की खोज कर सकते हैं।

# अपील हेतु केविएट की खोज।

□



The screenshot shows the 'e-CourtIS, The Application for Indian Judiciary' interface. The header includes the court establishment 'Principal District Court Villupuram'. The main section is titled 'Search Caveat' and features several search filters: 'Anywhere', 'Starting With', 'Subordinate Court' (selected), and 'Caveat No.'. Below this, the 'First Appellate Court' section includes dropdown menus for 'State: TAMILNADU-33', 'District: Viluppuram-7', and 'Subordinate Court Name: Select'. There are also radio buttons for 'Case No.' and 'Filing No.' (selected), a '\*Case Type: Select' dropdown, and input fields for 'Filing No.', 'Year', and 'Date of Decision'. A 'Go' button is located at the bottom of the search filters. On the right side, there is a vertical column of buttons: 'Case Status', 'Advocate', 'Cause List', 'Search Caveat', and 'Pre Trial Application'. At the bottom right, it is noted that the system is 'Designed & Developed by NATIONAL INFORMATICS CENTRE NIC'.

अधीनस्थ न्यायालय के प्रकरण का विवरण कियोस्क के केविएट विकल्प में उपलब्ध करवाकर अपीलीय न्यायालय की केविएट का विस्तृत विवरण प्राप्त कर सकते हैं।



# अधिवक्ता के नाम से प्रकरण की खोज ।

The screenshot displays the 'e-Courts, The Application for Indian Judiciary' interface. At the top, the court establishment is set to 'Principal District Court Villupuram'. The search options include 'Search By Advocate Name' (selected), 'Search By Bar Code', and 'Today's Case List'. The search criteria are set to 'Pending'. The 'Name of Advocate' field contains the text 'senthil'. A blue arrow points to the 'Advocate' button in the right-hand sidebar, which is highlighted with a blue circle. Other buttons in the sidebar include 'Case Status', 'Search Caveat', and 'Pre Trial Application'. A virtual keyboard is visible at the bottom of the search area.

यदि हमें किसी भी प्रकरण के मात्र अधिवक्ता का नाम ज्ञात है तो हम “Advocate search” विकल्प का चयन करके लंबित एवं निराकृत प्रकरण की विस्तृत जानकारी प्राप्त कर सकते हैं।

इसी प्रकार हम पक्षकार के नाम, पंजीयन क्रमांक, प्रथम सूचना प्रतिवेदन क्रमांक, फाईलिंग नंबर आदि के माध्यम से एक ही पटल पर विभिन्न विकल्पों का चयन कर स्वयं अपने प्रकरण की खोज कर सकते हैं।

सादर धन्यवाद ।

—मातृभाषा आविर्भाव—

कु० स्मिता रत्नावत  
कोर मास्टर ट्रेनर  
छत्तीसगढ़